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Title: Need to provide quality education to Scheduled Tribes students through Eklavya Residential School in Vizianagaram district in Andhra Pradesh.

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): Sir, I would thank the UPA Government for giving to the nation the Right to Education Act in 2009 in order to provide education in remote areas under the scheme of Eklavya Model Residential Schools.

There is a need to provide quality education to the students of the Scheduled Tribe people to check drop outs, to check child labour, to check their going into the hands of the anti-social elements. Through education only, they can come out of poverty and it would create self-confidence in them for competing in the country. It would create self-employment. Due to illiteracy, they are not aware of health hazards and seasonal diseases. By providing quality education, I am sure, they can overcome these things.

In Vizianagaram District, out of 34 mandals, more than ten mandals are inhabited, to a large extent, by Scheduled Tribes. I can assure the Government of India, on behalf of the Government of Andhra Pradesh, that they would provide 20 acres of land for setting up of Eklavya Model Residential School. This will help ST students in the neighbouring States of Orissa and Chhattisgarh.

Therefore, I urge upon the Government to consider this proposal seriously in order to provide quality education to the ST students through Eklavya Residential School in Vizianagaram District.